

NOTICE

In addition to the Standing Orders of the Madurai Bench of Madras High Court at Madurai, which came into effect from 5th October, 2020, the following Instructions are notified with effect from 7th December, 2020

- I) The urgent matters pertaining to the Court presided over by Hon'ble Mr.Justice G.Ilangovan be placed before the Court presided over by Hon'ble Mr.Justice K.Murali Shankar and Vice Versa.

- II) The urgent matters pertaining to the Court presided over by Hon'ble Mrs.Justice S.Ananthi be placed before the Court presided over by Hon'ble Mr.Justice K.Murali Shankar.

//BY ORDER OF THE HON'BLE THE CHIEF JUSTICE//

Dated:04.12.2020

Registrar (Judicial), High Court, Madras